



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 107/15	TP 138/17	Hearing	391 / 394	Richmond Consultancy Services Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
25.1)	V. RAJINI 99800 59599	PETITIONER	
2)	Prema Hatti	ROC	

Counsel for petitioners is ^{present} ~~absent~~. Smt. Prema Hatti, Standing counsel appearing for ROC is present. None appeared for OL office. Counsel for petitioner further filed affidavit along with certificate of the Chartered Accountant regarding accounting treatment of the Scheme.

List it for hearing on 19.07.2017.


MEMBER (J)


MEMBER (T)